

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2015

Dated : 4th November, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s. Gautam Ferro Alloys **Appellant(s)**
Versus
Jharkhand Bijli Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Ravi Bharuka,
Mr. Devashish Bharuka &
Ms. Arpita Sishnoi

Counsel for the Respondent (s) : Mr. Himanshu Shekhar &
Mr. Abbas Parimal for R-1-R-4
Mr. Farrukh Rasheed for R-5

ORDER

We have heard Mr. Devashish Bharuka, learned counsel for the appellant for some time. The only issue involved in this Appeal is regarding the jurisdiction of the State Commission to decide the question in dispute.

Post this Appeal for remaining arguments of the parties on **7th December, 2015.**

(I. J. Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member